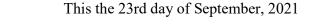
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/211/2020



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Tyeb-Ul-Firdous

Administration

Applicant
(Advocate:- Mr. Intikhab H Shah-Not Present)
Versus
1. Union Territory of Jammu and Kashmir
ORDER [ORAL] (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 62/211/2020 arises out of WP (C) No. 270/2020 claiming relief for the post of Special Police Officer (S.P.O.). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun